


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	Hearing	433(e)	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. J. SANGHVI 9844097226	PETITIONER	

Counsel for petitioner is present. No representation for respondent. Objections not filed. Counsel for petitioner reported that he has complied the objections. He has filed memo. He has also filed two more sets of copies.

For filing objections, time extended as a last chance to 11.07.2017.


MEMBER (J)


MEMBER (T)